

The motion was adopted

SHRI J. VENGAL RAO : I introduce the Bill.

SHRI BRAJAMOHAN MOHANTY (Puri) : Sir, I have a short submission.

MR. DEPUTY SPEAKER : I allowed you at that time, but you did not raise.

SHRI BRAJAMOHAN MOHANTY : Kindly accommodate me now.

MR. DEPUTY SPEAKER : All right.

SHRI BRAJAMOHAN MOHANTY : Sir, an anarchical situation has developed in Burma and Government should make a statement. We have a long border with them.

MR. DEPUTY SPEAKER : I will convey your feelings to the Minister concerned.

11.09½ hrs.

MATTERS UNDER RULE 377

[Translation]

- (i) Need for Central assistance for supplying drinking water to Pali (Rajasthan) from Indira Gandhi Canal.

SHRI SHANKER LAL (Pali) : Mr. Deputy Speaker, Sir, Javai dam in Pali district of Rajasthan is the only source of prosperity for the farmers. But its water is being supplied to Jodhpur for drinking purposes for the last several years which is causing much discontentment among the farmers and the general public of Pali. In order to solve the drinking water problem of Jodhpur city, Government should take up the Indira Gandhi Canal project on war footing. For that it is essential for the Central Government that it provides necessary finances and cement to the State Government.

- (ii) Need to direct the Haryana Government to construct the portion of Ganga Canal Link passing through that State.

SHRI BIRBAL (Ganganagar) : Mr. Deputy Speaker, Sir, it is almost sixty years since Bikaner Ganga canal was constructed. As it is now in a bad shape, it is unable to bear the water to its capacity of 2750 cusecs. Presently, its intake is only 1850 cusecs of water. Keeping the above situation in view, the Rajasthan Government had started constructing a new canal named Ganga Canal Link four years ago. It was scheduled to be completed by 1986-87. Ganga Canal Link will carry 2750 cusecs of water which is its share of water from Harike barrage and will be discharged into the Indira Gandhi Canal. This water will be taken into R.D. 529 and through Ganga Canal Link will be carried upto Sadhuwali head which is the first head of Bikaner Ganga Canal in Rajasthan. Haryana Government has not initiated any construction work on the portion of the above mentioned canal, which falls in Haryana although the entire amount of cost of construction had already been deposited by the Rajasthan Government with the Haryana Government.

I, therefore, urge upon the Central Government to direct the Haryana Government to start the construction of its portion of the canal immediately. If their portion of canal which falls in Haryana is not constructed within the stipulated time, the farmers of Ganganagar district will be ruined and for that, the Central Government will be entirely responsible.

[English]

- (iii) Need to finalise the site for setting up of the Central Institute for Farm Machinery Training and Testing.

SHRI CHINTAMANI JENA (Balasore) : A Central team had visited Sukiinda Seed Farm in Orissa State for establishment of a Central Institute for Farm Machinery Training in Eastern region and selected the site. On the request of the Agriculture Ministry the State Government had agreed to transfer the land free of cost. After discussion with the Agriculture Ministry,

the Chief Minister, Orissa had agreed in December, 1986 to handover the identified land pending finalisation of formalities. The Department of Agriculture and Cooperation, Government of India had indicated that the project will be finalised very shortly. But even after lapse of about two years, the project is yet to be finalised. I would, therefore, request the Hon. Minister for Agriculture to kindly finalise the project and the decision of the Government may please be announced in the House in the current session of Parliament.

(iv) **Need to direct banks for liberal grant of loans to young entrepreneurs.**

SHRI RAM SINGH YADAV (Alwar) : Youth is a manifestation of vigour and enthusiasm of the nation. Proper channelisation of youth power in constructive and productive programmes can well boost the industrial and agricultural production in the country. Government of India have provided "Self-employment Programme" for the youth of the country. Our beloved Prime Minister has extended this programme to the urban areas also to benefit the youth. In practical working, the youth face difficulty in getting facilities of bank credit and also other infrastructure facilities i.e. power, raw material, and marketing. The Union Government and the State Governments are expected to monitor and coordinate these various agencies so that the young entrepreneur can succeed and survive in the practical world.

Youth trained under various training programmes namely "Trysem" programme should be given priority for loan and also for jobs in private and public sector.

I, therefore, urge upon the Government of India that nationalised banks should be enjoined upon to advance 33 per cent of total loans to be advanced in the country for the youth every year so that they can resort to more self-employment vocational programmes. It would alleviate unemployment amongst youth to great extent in the country.

(v) **Need to take fire preventive measures in Mathura Oil Refinery.**

SHRI MANVENDRA SINGH (Mathura) : Mr. Deputy Speaker, Sir, a

major fire had broken out in the tank wagons loading area at Mathura Oil Refinery on 30.8.88. At the moment there were 130 tank wagons in the loading area. The house was informed that only 35 tank wagons had been affected by the fire and 5 persons had received serious burn injuries whereas 2 employees had died in it. It is quite unfortunate that such a devastating fire had struck the Oil Refinery. Even prior to that, i.e. from 1982 to 1984, there had been many such incidents of fire but it is matter of regret that even today complete preventive measures have not been taken there. It shows the carelessness of the concerned authorities. It is surprising that inspite of the repeated incidents of fire in the Oil Refinery, it has not been fully protected against such fire with the provision of fire fighting devices. As there are many villages near the Mathura refinery having a population of about one lakh with the city of Mathura in its vicinity and thousands of officers and employees working in the Refinery, it is must that for the safety of these people, immediate and perfect safety measures are taken to avoid the recurrence of any such devastating fire in future. Besides this, no due precautions have been taken.

In the end, I will like to know about the measures taken by the concerned Ministry and the action taken against the officers held responsible for it and also about the future plans of the Government for perfect safety arrangements. What is the exact number of casualties in this accident? I was told at the site that 40 people had died out of the temporary labourers engaged by the contractor at that time.

(vi) **Need to provide better irrigation facilities to the farmers of Chambal region of Morena district of Madhya Pradesh.**

SHRI KAMMODILAL JATAV (Morena) : Mr. Deputy Speaker, Sir, the farmers of Morena district in Chambal sub-division of Madhya Pradesh are not getting full supply of water needed for irrigation. The reason is, the canal which originates at Gandhi Nagar supplies water to Morena and Bind districts for irrigation purposes. Gandhi Canal is 600 k.m. from these